

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP 299 (ND) 2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
27.11.2017**

**NAME OF THE COMPANY: M/s SB Infosoft India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Mr. Arun Kumar, Advocate Mr Pradeep Kr. Dhingra, CA		
	For the Respondent:	Mr. Yuvan Gandhi, Advocate for Standing Counsel for Income Tax Deptt. Mr. Manish Raj, CP for ROC Delhi.		

**ORDER**

Reply of the ROC is on record. Last opportunity is given to the Income Tax Department to file their reply.

To come up on 11<sup>th</sup> December, 2017.

**(S. K. Mohapatra)  
Member (T)**

**(Ina Malhotra)  
Member (J)**